

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.7228/2001

CCI CHAMBERS CO-OP. HSG. SOCIETY LTD.

Appellant (s)

VERSUS

DEVELOPMENT CREDIT BANK LTD.

Respondent (s)

( With Appln(s). for stay ) ( For Final Disposal )

Date : 31/01/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant (s) Mr. R.S. Nariman, Sr. Adv.  
Ms. Ramni Taneja, Adv.  
Mr. Anil Shrivastav, Adv.  
Mr. Jyoti Dutt, Adv.

For Respondent (s) Mr. Harish J. Jhaveri, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

Heard learned counsel for the petitioner.  
List for further hearing on 7.2.2003.

.SP1  
.....L.....T.....J

Sukhwinder

(Radha R. Bhatia)  
Court Master